

341 *Matters Under Rule 377* CHAITRA 13, 1914 (SAKA) *Matters Under Rule 377* 342
ers regarding Finance Bill, 1992.

MR. DEPUTY SPEAKER: Shall we have 377 after Lunch?... All right. The House stands adjourned to meet again at 2.30 p.m.

13.35 1/2 hrs.

The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at Thirty Six minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER *in the Chair*]

[*English*]

MR. DEPUTY SPEAKER: Now we shall take up matters under Rule 377.

MATTERS UNDER RULE 377

- (i) **Need to the steps for improving road/rail communications facilities in Rajapur Parliamentary Constituency**

[*English*]

SHRI SUDHIR SAWANT (Rajapur): Rajapur parliamentary constituency is the most backward constituency in India. This is mainly due to the poor road and rail communications. I request the Central Government to pay special attention to this area and sanction the following:

Firstly, convert Western Coastal Highway (Sagri Mahamarg) into a National Highway.

Secondly, allocate sufficient funds to convert National Highway No. 17 (Bombay-Goa) to National Highway Standards.

Thirdly, allocate sufficient amount to Central Road Fund and also ensure funds from World Bank for the State and district roads.

Fourthly, heavy precipitation washes

away all roads which are non-metalled. Please approach World Bank of EEC or Asian Development Bank for funds to convert all village roads to metalled roads as repair of unmetalled roads every year is not cost effective.

And allocate funds in 1992-93 to State Government to construct all bridges on Western Coastal Highway.

- (ii) **Need for recruiting the residents of Bastar district, Madhya Pradesh in Nationalised Banks**

[*Translation*]

SHRI MANKU RAM SODI (Bastar): Mr. Deputy Speaker, Sir, I would like to draw your attention the following issue under rule 377:-

Nationalised Banks have been set up in remote rural areas of Bastar district. Local dialect changes at every 25 kilometres in this district. Popular schemes of the Government, which are very important in public interest cannot be implemented due to inability of Bank employees to understand the local dialects therefore, many schemes remain on papers only. Adivasis cannot repose confidence on Bank officers and employees due to their inability to understand local dialects. An Adivasi does not enter into any transaction with anyone until they accept him as his wellwisher from the core of his heart, however useful the scheme may be.

Therefore, I request the Union Government that in future the local residents of Bastar district should be recruited in the Banker 'B' category posts down to class IV employees so that the problem of understanding local language-district may not be there and all the useful schemes of the Government in public interest may prove successful.

- (iii) **Need to review the decision for increasing the price of rice and wheat supplied through ration shops in Kerala**

[Sh. Manku Ram Sodji]

[English]

SHRI K. MURALEE DHARAN (Calicut): The people of Kerala are mainly dependent upon the ration rice which is supplied through Food Corporation of India. The decision of the Government to increase the price of ration rice and wheat has adversely affected the entire public in Kerala. Even though the Government of Kerala had taken a decision to compensate the price rise and distribute the ration rice without affecting the general public, yet it is an extra burden of Rs. 180 crores on the State. The decision of Centre for increasing the price of ration rice and wheat should be reviewed urgently. Kerala is fully depending on a statutory rationing and the supply of rice and wheat is from outside the State. Under such circumstances this decision will adversely affect our State. I request the Central Government to look into this matter and to withdraw the decision and thereby save the State Government from the extrak burden.

- (iv) **Need to set up an electronic telephone exchange at Jalesar, Uttar Pradesh**

[Translation]

SHRI SURESHANAND SWAMI(Jalesar): Mr. Deputy Speaker, Sir, communication system in my constituency Jalesar which comprises four districts is very poor. There are three reserved assembly seats in this Parliamentary constituency, which are very backward and there are no means of communications in these places. According to the policies of the Government arrangements for telephone facility are being made and these will be made available to the village heads (Gram Pradhans) but no STD facility is available to the M.P. of this constituency. It is totally impossible to work for the development of this backward area to contact the people and to remove their hardships and problems without any proper com-

munication system.

Therefore, I request the Union Government that provisions should be made to set up an electronic exchange at Jalesar and justice should be done with the people of this area by providing STD facility immediately.

- (v) **Need to protect the Interests of labourers of Maguracherra and Shinglacherra tea gardens in Karimganj district, Assam**

[English]

SHRI DWARAKA NATH DAS (Karimganj): There are two tea-gardens in Karimganj District, Assam, namely Maguracherra and Shinglacherra. They were flourishing ones, but due to ownership disputes they are on the verge of extinction. The labourers cannot have their rations, daily or weekly wages. Plucking of tea leaves remains suspended for several months which amounts to national loss. There is labour unrest and at any moment there can be breach of peace.

I urge upon the Central Government to look into the matter immediately for greater interest of the tea-labourers and for upkeep of the gardens themselves.

- (vi) **Need to set up industries in Kodarma, Bihar**

SHRI MUMTAZ ANSARI (Kodarma): Kodarma is an industrially backward area and the people there are very poor and jobless. After the collapse of mica industry, lakhs of employees have been rendered unemployed. There is no other source of livelihood for them. Not even a single industry has been established in this area. A vast track of land is lying unirrigated and rest of the area is covered by mountains and forest. The standard of living of the people of this area has gone down beyond imagination. As such I urge upon the Central Government to establish industries in this area to provide employment opportunities to the landless,